

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
RAJYA SABHA
QUESTION NO 21.04.2010
ANSWERED ON
CASTE INFORMATION IN ENSUING CENSUS .

2804

Shri B.K. Hariprasad

Will the Minister of HOME AFFAIRS be pleased to state :-

- (a) whether Government proposes to include caste information in the ensuing 2011 census enumerations;
- (b) whether the Mandal Commission's implications for caste based mobilization and policies have necessitated inclusion of caste in the census operations;
- (c) whether the Hon`ble Supreme Court had earlier opined that immense social strife would follow if caste is included in the census data; and
- (d) if so, Government's present take thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI AJAY MAKEN)

(a) to (d):The Government does not as a matter of policy collect any information on Castes other than Scheduled Castes and Scheduled Tribes since independence. In 2011 Census also no question on Caste other than Scheduled Caste and Scheduled Tribe is proposed to be included.